

Seventeenth Loksabha

pan>

Title: Introduction of the Delhi Prevention of Sealing Bill, 2019.

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): Sir, I beg to move for leave to introduce a Bill to prevent arbitrary sealing of properties in unauthorised manner in NCT of Delhi and to dissolve and replace the monitoring committee set up by the Hon'ble Supreme Court by a Special Task Force and to establish a committee to review all the sealing done by the monitoring committees and for matters connected therewith and incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to prevent arbitrary sealing of properties in unauthorised manner in NCT of Delhi and to dissolve and replace the monitoring committee set up by the Hon'ble Supreme Court by a Special Task Force and to establish a committee to review all the sealing done by the monitoring committees and for matters connected therewith and incidental thereto.”

The motion was adopted.

SHRI PARVESH SAHIB SINGH VERMA: Sir, I introduce** the Bill.

HON. CHAIRPERSON: Shri Su. Thirunavukkarasar – Not present.

Now, Dr. Alok Kumar Suman.